

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

**SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)**


**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL**

**HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.03.2021 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 13/252/HDB/2021
NAME OF THE COMPANY	ARECO Alloys India Pvt Ltd
NAME OF THE PETITIONER(S)	Sri Chandragiri Vamshi Krishna
NAME OF THE RESPONDENT(S)	ROC Telangana
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ge. Sumathi	Adv.	9399187469	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Counsel for Petitioner is present.

For want of ROC report, list the matter on 31.03.2021.

  
**MEMBER (T)**

**Syamala**

  
**MEMBER(J)**